

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 17665-17666/2019

(Arising out of impugned final judgment and order dated 15-03-2019 in CMA No. 75983/2018 and order dated 12-04-2018 in SB No. 1350/2009 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

POORAN CHAND

Petitioner(s)

VERSUS

CHANCELLOR & ORS.

Respondent(s)

(IA No. 117885/2020 - APPLICATION FOR VACATION OF INTERIM ORDER)

Date : 19-01-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE R. SUBHASH REDDY
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s)

Ms. Meenakshi Arora, Sr. Adv.
Ms. Shikha Shrivastava, Adv.
Ms. Ruchie Shrivastava, Adv.
Mr. S.K. Singh Kalhans, Adv.
Ms. Prachi Pratap, Adv.
Ms. Pallavi Pratap, Adv.
For M/s Pratap And Co.

For Respondent(s)

Mr. S.R. Singh, Sr. Adv.
Mr. Devvrat, AOR
Ms. Swati Setia, Adv.
Mr. Aditya Kr. Dubey, Adv.
Mr. Subas Ray, Adv.

Ms. Kamakshi S. Mehlwal, AOR

Mr. Vishnu Shankar Jain, AOR

UPON hearing the counsel the Court made the following

O R D E R

As prayed by learned counsel appearing for the petitioner,
list the matters tomorrow (20.01.2021).

(MEENAKSHI KOHLI)
ASTT. REGISTRAR-cum-PS(RENU KAPOOR)
BRANCH OFFICER